NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 47-A/2016, 47-B/2016 with TP 47/397-398/NCLT/AHM/2016(NEW) C.A. No. 307 of 2013, 97 of 2014 with C.P. No. 79/397-398/CLB/MB/2013(OLD)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

Name of the Company:

Manoj T Agarwal

V/s.

Sushma Namkeen Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2

<u>ORDER</u>

None present for both parties. Notice not sent to both parties as directed.

Registry is directed to issue notice to both parties to appear before this Tribunal either in person or through professional on 03.04.2017.

List the matter on 03.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of February, 2017.